

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/794 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 15th February, 2022

Sub: **Casual Leave and Restricted holiday.**

Ref:- Your letter No. DJ/BAK/2021/662 dtd. the 10th February, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.02.2022 and Restricted holiday on 15.02.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 14.02.2022 till the morning of 17.02.2022**, has been granted. The Civil Judge cum Assistant Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/795/A, dated , 15-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rala